

05.05.2020.

Present: Sh. Ankit Srivasatv, Ld. APP for State through CISCO Webex.
Sh. Adit S. Pujari, Ld. Counsel for the applicant through CISCO Webex.

The present application has been moved seeking early hearing of the complaint case under section 156(3) Cr.P.C. filed by the complainant.

Status report has been filed by PS Vasant Kunj North. Be taken on record.

It is submitted by Ld. Counsel for the applicant that a complaint under section 156(3) Cr.p.C. had been moved for registration of FIR wherein Ld. Court had asked for an ATR for 23.03.2020. It is further submitted that due to the lockdown pertaining to the Pandemic Covid-19, the matter was adjourned to 25.04.2020 and was again adjourned to 18.06.2020. It is the contention of the applicant that no steps have been taken till date and no FIR has been registered. Ld. Counsel has placed reliance on the WP No.180/2020 passed by Hon'ble High Court of Delhi wherein taking cognizance of the matter Hon'ble High Court has stated that since the matter is sensitive in nature and pertains to violence committed in JNU Campus, it needs to be probed thoroughly and expeditiously.

On the contrary, Ld. APP has stated that as per the status report filed a case vide FIR no.06/2020 under section 145/147/148/506/34 IPC and section 3 of DPDP Act PS Vasant Kunj North has been registered which has been transferred to Crime Branch, Delhi Police. As per the status report the complaint of the applicant has also been transferred from PS Vasant Kunj (North) to Crime Branch vide LC-34/SHO/VKN dated 07.03.2020.

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-2-


Arguments heard. Documents perused.

As per the submissions and the status report filed the only thing that can be ascertained is that an FIR bearing no.6/2020 at Crime Branch has been lodged.

Let a Status report be called from Crime branch, New Delhi within seven days from today in FIR no.06/2020 mentioning the details of the FIR and the action taken pursuant to it. Further proceedings shall be subject to the above requisite status report.

Put up on 18.05.2020.

Application is disposed off accordingly.


(VIPUL SANDWAR)
DMM/MM/PHC/NDD
05.05.2020